

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 157/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: M/s No Worry No Tension Healthcare Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252**

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present : Ms. Shruti Jain, CS

ORDER

At the request of the Ld. PCS for the Petitioner, adjourned to 28th
February, 2018.

-S-d-4

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**